

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 265 of 2014

Dated:- 07th July, 2015

In the matter of :

Hindustan Petroleum Corporation Ltd.

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **25.08.2015.**

COURT MASTER